

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
CP No. 317/272-271/JPR/2019
Under Section 272-271 of
Companies Act, 2013

In the matter of:

Pilaniwala Textile Mills Ltd.

...Petitioner

Versus

Registrar of Companies

...Respondent

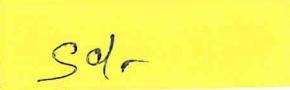
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

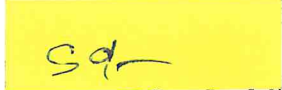
Present Through Video Conferencing: -

For the Petitioner : Akshita Koolwal, Adv.
For the RoC : Pooja Singh, JTA

ORDER

Heard Ms. Akshita Koolwal, Adv. appearing on behalf of the Petitioner. Ms. Pooja Singh, JTA appearing on behalf of OL, submits that publication has been done and further steps have been taken in this matter. List the matter for further consideration on 06.06.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 13, 2024